

J

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

...

OA No. 1518/97

New Delhi, this the 3rd day of July, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Shri S. P. Biswas, Member (A)

Shri Vishwambher Singh
Technical Officer(Lab)
Central Road Research Institute,
Delhi-Mathura Road,
P.O. C.R.R.I.
New Delhi.

....Applicant

(By Advocate: Shri K.N. Bahuguna)

-Versus-

1. Council of Scientific &
Industrial Research,
'Anusandhan Bhawan',
Rafi Marg, New Delhi
through Joint Secretary(Admn.)
2. Director,
Central Road Research Institute,
Delhi-Mathura Road,
P.O. C.R.R.I.
New Delhi.

...Respondents

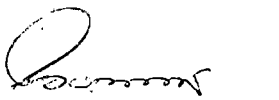
(BY None)

O R D E R (Oral)
[Dr. Jose P. Verghese, Vice-Chairman (J)]

This OA has been filed seeking a direction to the respondents to withdraw the order dated 28.4.1997 by which they have changed the duties of the petitioner from the existing duties of the maintenance of Hostel to the duties of maintenance, up-keep and supervision of laboratory buildings and placed him under the supervision of another senior COA within the same premises. The allegation is that the respondents could not have taken away his duties with respect to the maintenance of the Hostel. While perusing both the advertisement as well as the appointment order, we are unable to agree with the contention of the petitioner rather we are satisfied that

①

the order dated 28.4.1997 is well within the general job requirement of the post in which the petitioner is appointed. It was also contended that the order dated 28.4.1997 is infact a transfer order. We are unable to see that the said order contains any transfer with respect to the petitioner. He has simply been shifted from the supervisory control of one officer to another in the same premises. We are afraid there is absolutely no cause of action for the petitioner to approach this court and the matter is dismissed in limini. There shall be no order as to costs.



(S.P. Biswas)
Member (A)



(Dr. Jose P. Verghese)
Vice-Chairman (J)

-naresh-